

The Ministry of Tourism has advised all the State Governments/Union Territory Administrations to deploy Tourist Police in the States/Union Territories. The State Governments of Andhra Pradesh, Goa, Karnataka, Kerala, Maharashtra, Himachal Pradesh, Rajasthan, Jammu and Kashmir, Uttar Pradesh, Delhi, Punjab, Madhya Pradesh and Odisha have deployed Tourist Police, in one form or the other.

In addition, the Union Ministry of Tourism along with stakeholders have adopted the 'Code of Conduct for Safe and Honourable Tourism', which is a set of guidelines to encourage tourism activities to be undertaken with respect for basic right like dignity, safety and freedom from exploitation of both tourists and local residents in particular, women and children.

Contract for developing database of NATGRID

2269. SHRI ANIL MADHAV DAVE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether private firms have been awarded contracts for developing database of National Intelligence Grid (NATGRID);
- (b) if so, the details thereof;
- (c) whether any part of the work pertaining to NATGRID has been outsourced to any foreign firm or consultant; and
- (d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Establishment of NSG hubs

2270. DR. V. MAITREYAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has plans for the establishment of National Security Guard (NSG) hubs at Chennai, Kolkata, Hyderabad and Mumbai and for empowerment of NSG;